

DISTRICT & SESSIONS COURT, PUNE

Read :(i) Circulars/Notifications dated 14-03-2020, 16-03-2020 and 20-03-2020 and 23-03-2020 issued by the Hon'ble High Court.

(ii) District Court Circular bearing No. B-16(ii)/15/2020, dated 16-03-2020.

In view of directions issued by Hon'ble High Court vide Circular dated 23-03-2020, the undersigned is pleased to modify the Office Orders dated 21-03-2020 and 23-03-2020 and pass the following office order afresh :

OFFICE ORDER

(1) The existing arrangement in respect of the functioning of the Courts mentioned in the aforesaid Circulars shall continue for Monday, 23rd March, 2020.

(2) However, from 24th March, 2020 till 31st March, 2020 following arrangement is made for Pune Judicial District, for the purpose of remand and urgent matters that cannot wait beyond 31st March, 2020.

Part-I

(District & Sessions Courts at Pune proper)

Sr. No.	Name of the Judicial Officer	Date	Nature of work	
			Criminal	Civil
1)	Shri. S. R. Navandar, District Judge-5 and Addl. Sessions Judge, Pune.	24-03-2020	(i) Urgent Bail applications allotted to his own Court as well as of the Court of Shri. S.P. Pingle, District Judge-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity,	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

			MSEB.	
2)	Shri. S. N. Sonawane, District Judge-15 and Addl. Sessions Judge, Pune.	24-03-2020	(i) Urgent Bail applications allotted to his own Court as well as of the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of all Sessions Courts at Pune proper.	--
3)	Shri. S.S. Gosavi, District Judge-1 and Additional Sessions Judge, Pune.	26-03-2020	(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Additional Sessions Judge, Pune and the Court of Shri. S.P. Pingle, DJ-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

4)	Smt. A. V. Rotte, District Judge-2 and Additional Sessions Judge, Pune.	26-03-2020	<p>(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of all Sessions Courts at Pune proper.</p>	--
5)	Shri. S.P. Pingle, District Judge-20 and Addl. Sessions Judge, Pune.	27-03-2020	<p>(i) Urgent Bail applications allotted to his own Court as well as of the Court of Shri. S.R. Navandar, District Judge-5 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.</p>	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

6)	Shri. S. M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune.	27-03-2020	(i) Urgent Bail applications allotted to his own Court as well as of the Court of Shri. S.N.Sonawane, District Judge-15 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of all Sessions Courts at Pune proper.	--
7)	Shri. V. K. Yawalkar, District Judge-3 and Additional Sessions Judge, Pune.	30-03-2020	(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Additional Sessions Judge, Pune and the Court of Shri. S.P. Pingle, DJ-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

8)	Shri. M. R. Purwar, District Judge-4 and Additional Sessions Judge, Pune.	30-03-2020	<p>(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of all Sessions Courts at Pune proper.</p>	--
9)	Shri. J. N. Raje, District Judge-6 and Additional Sessions Judge, Pune.	31-03-2020	<p>(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Additional Sessions Judge, Pune and the Court of Shri. S.P. Pingle, DJ-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.</p>	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

10)	Shri. H. R. Waghmare, District Judge-8 and Additional Sessions Judge, Pune.	31-03-2020	<p>(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of all Sessions Courts at Pune proper.</p>	--
11)	Shri. A. Y. Thatte, District Judge-12 and Addl Sessions Judge, Pune.	24-03-2020, 26-03-2020 and 30-03-2020	Attend all the urgent work/bail matters/remand work pertaining to MCOC Act of his own Court as well as of the Court of Shri. A.N. Sirsikar, District Judge-7 and Addl. Sessions Judge, Pune.	
12)	Shri. A. N. Sirsikar, District Judge-7 and Addl. Sessions Judge, Pune.	27-03-2020 and 31-03-2020	Attend all the urgent work/bail matters/remand work pertaining	

			to MCOC Act of his own Court as well as of the Court of Shri. A.Y. Thatte, District Judge-12 and Addl. Sessions Judge, Pune.	
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Part-II

(Additional District & Sessions Court at Baramati)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. R. B. Deshpande District Judge-1 & Addl. Sessions Judge, Baramati.	24-03-2020, 26-03-2020 and 30-03-2020	(1) District Judge- 2 and Addl. Sessions Judge, Baramati. (2) District Judge- 3 and Addl. Sessions Judge, Baramati.
2)	Shri. R. V. Lokhande District Judge-4 & Addl. Sessions Judge, Baramati.	24-03-2020 26-03-2020 and 30-03-2020	(1) Adhoc District Judge- 1 and Addl. Sessions Judge, Baramati. (2) Adhoc District Judge- 2 and Addl. Sessions Judge, Baramati.
3)	Shri. S. T. Bhalerao District Judge - 2 & Addl. Sessions Judge, Baramati.	27-03-2020 and 31-03-2020	(1) Adhoc District Judge- 1 and Addl. Sessions Judge, Baramati. (2) Adhoc District Judge-2 and Addl. Sessions Judge, Baramati.
4)	Shri. R. R. Rathi District Judge-3 & Addl. Sessions Judge, Baramati.	27-03-2020 and 31-03-2020	(1) District Judge- 1 and Addl. Sessions Judge, Baramati. (2) District Judge- 4 and Addl. Sessions Judge, Baramati.

Part-III**(Additional District & Sessions Court at Khed-Rajgurunagar)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. A. M. Ambalkar District Judge-2 & Addl. Sessions Judge, Khed-Rajgurunagar.	24-03-2020 and 30-03-2020	All the District and Sessions Judges, at Khed-Rajgurunagar.
2)	Shri. N. K. Brahme, District Judge-1 & Addl. Sessions Judge, Khed-Rajgurunagar.	26-03-2020	
3)	Shri. S. N. Patil District Judge-3 & Addl. Sessions Judge, Khed-Rajgurunagar.	27-03-2020 and 31-03-2020	All the District and Sessions Judges, at Khed-Rajgurunagar.

Part-IV**(Civil Court Senior Division, Pune)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. R. H. Nathani, 20th Jt. Civil Judge, Senior Division, Pune.	24-03-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper.
2)	Smt. S. T. Katare, Civil Judge, Senior Division, Pune.	26-03-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper.
3)	Shri. S. M. A. Sayyed, 15th Jt. Civil Judge, Senior Division, Pune.	27-03-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper.
4)	Shri. S. S. Ghorpade, Jt. Civil Judge, Senior Division, Pune	30-03-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper.
5)	Shri. S. H. Salunkhe, 2nd Jt. Civil Judge, Senior Division, Pune	31-03-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper.

6)	Shri. P. G. Deshmukh 4th Jt. C.J.S.D. Pune, deputation at Vadgaon-Mawal.	24-03-2020, to 31-03-2020	To be incharge of his own court.
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Part-V
(Small Causes Court, Pune)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. N. K. Joshi, 4 th Addl. Judge, Small Causes Court, Pune.	24-03-2020	All Small Causes Court, Pune.
2)	Smt. M. S. Bhadane, Judge, Small Causes Court, Pune	26-03-2020	All Small Causes Court, Pune.
3)	Shri. V. V. Kulkarni, 3 rd Addl. Judge, Small Causes Court, Pune	27-03-2020	All Small Causes Court, Pune.
4)	Smt. M. S. Sahastrabudhe, 2 nd Addl. Judge, Small Causes Court, Pune	30-03-2020	All Small Causes Court, Pune.
5)	Smt. H. R. Jadhav, 6th Addl. Judge, Small Causes Court, Pune	31-03-2020	All Small Causes Court, Pune.

Part-VI
(Civil Court Senior Division, Baramati)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. B. N. Arbad, Jt. Civil Judge, Senior Division, Baramati	24-03-2020	All Civil Judges, Senior Division Courts, Baramati.
2)	Shri. P.N. Deshpande, 2 nd Jt. Civil Judge, Senior Division, Baramati	26-03-2020	All Civil Judges, Senior Division Courts, Baramati.

3)	Shri. G. G. Bharne, Civil Judge, Senior Division, Baramati	27-03-2020	All Civil Judges, Senior Division Courts, Baramati.
4)	Shri. S. S. Ubale, 3 rd Jt. Civil Judge, Senior Division, Baramati	30-03-2020	All Civil Judges, Senior Division Courts, Baramati.
5)	Smt. A. B. Kurane, 4th Jt. Civil Judge, Senior Division, Baramati	31-03-2020	All Civil Judges, Senior Division Courts, Baramati.

Part- VII
(Civil Court Senior Division, Khed-Rajgurunagar)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. K. H. Patil, Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	24-03-2020, 26-03-2020 and 30-03-2020	All Civil Judges, Senior Division, Khed-Rajgurunagar.
2)	Shri. G. B. Deshmukh, 2nd Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	27-03-2020 and 31-03-2020	All Civil Judges, Senior Division, Khed-Rajgurunagar.

Part-VIII
**(J.M.F.C. Courts at Pune (including Khadki/
Pune Cantonment, Pimpri-Chinchwad, PMC and PCMC))**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. K. C. Rajput, Judicial Magistrate, First Class, Cantonment Court, Pune	24-03-2020 and 26-03-2020	All J.M.F.Cs. at Pune Cantonment Court.

2)	Shri. A. S. Deshpande, Jt. Judicial Magistrate, First Class, Cantonment Court, Pune	27-03-2020 and 30-03-2020	All J.M.F.Cs. at Pune Cantonment Court.
3)	Smt. R. S. Patil, 2 nd Jt. Judicial Magistrate, First Class, Cantonment Court, Pune	31-03-2020	All J.M.F.Cs. at Pune Cantonment Court.
4)	Shri. S. K. Sonwane, Judicial Magistrate, First Class, Khadki Cantonment, Khadki	24-03-2020 and 26-03-2020	All J.M.F.Cs. at Khadki Cantonment Court, Khadki.
5)	Smt. V. C. Kshirsagar, 2 nd Jt. Judicial Magistrate, First Class, Khadki Cantonment, Khadki.	27-03-2020 and 30-03-2020	All J.M.F.Cs. at Khadki Cantonment Court, Khadki.
6)	Smt. D.A. Darveshi, Jt. Judicial Magistrate, First Class, Khadki Cantonment, Khadki.	31-03-2020	All J.M.F.Cs. at Khadki Cantonment Court, Khadki.
7)	Shri. A. U. Supekar C.J.J.D. & J.M.F.C. Pimpri.	24-03-2020 and 26-03-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
8)	Smt. N. T. Bhosale 5th C.J.J.D. & J.M.F.C. Pimpri.	27-03-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
9)	Smt. R. R.Kale, 2 nd Jt. C.J.J.D. & J.M.F.C. Pimpri.	30-03-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
10)	Smt. N. T. Bhosale, 4th Jt. C.J.J.D. & J.M.F.C., Pimpri.	31-03-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
11)	Smt. J. S. Kelkar J.M.F.C. Court No.1, Pune.	24-03-2020 & 26-03-2020	(1) Shri. V. I. Shaikh J.M.F.C. Court No.5, Pune. (2) Smt. A. S. Mujumdar J.M.F.C. Court No.6, Pune. (3) Smt. S. K. Khan 12th Jt C.J.J.D. & J.M.F.C. Pune.

12)	Smt. R. K. Bafna J.M.F.C. Court No.2, Pune.	24-03-2020 and 26-03-2020	(1) Shri. S. B. Ganapa J.M.F.C. Court No.7, Pune. (2) Smt. S. R. Patil J.M.F.C. Court No.8, Pune. (3) Shri. M. A. Shaikh 13th Jt.C.J.J.D. & J.M.F.C. Pune.
13)	Smt. T. M. Nirale J.M.F.C. Court No.3, Pune.	24-03-2020 and 26-03-2020	(1) Smt. A. V. Mohite J.M.F.C. Court No.9, Pune. (2) Shri. S. B. Patil J.M.F.C. (A.C.) Court, Pune. (3) Shri. A. S. Rane 11th Jt.C.J.J.D. & J.M.F.C. Pune.
14)	Shri. P. S. Jondhale J.M.F.C. Court No.4, Pune.	24-03-2020 and 26-03-2020	(1) Shri. N. K. Kharade J.M.F.C. (M.V.) Court, Pune. (2) Smt. S.S. Ramdin 14th Jt.C.J.J.D. & J.M.F.C. Pune. (3) Smt. S. V. Jadhav 15th Jt. C.J.J.D. & J.M.F.C. Pune. (4) Shri. M. S. Agrawal Addl.C.J.M. Pune.
15)	Shri. V. I. Shaikh J.M.F.C. Court No.5, Pune.	27-03-2020, 30-03-2020 and 31-03-2020	(1) Smt. J. S. Kelkar J.M.F.C. Court No.1, Pune. (2) Smt. R. K. Bafna J.M.F.C. Court No.2, Pune. (3) Smt. S. K.Khan 12th Jt.C.J.J.D. & J.M.F.C. Pune.
16)	Smt. A. S. Mujumdar J.M.F.C. Court No.6, Pune.	27-03-2020 30-03-2020 and 31-03-2020	(1) Smt. T. M. Nirale J.M.F.C. Court No.3, Pune. (2) Shri. P. S. Jondhale J.M.F.C. Court No.4, Pune. (3) Shri. M. A. Shaikh 13th Jt.C.J.J.D.& J.M.F.C. Pune.

17)	Smt. S. R. Patil J.M.F.C. Court No.8, Pune.	27-03-2020 30-03-2020 and 31-03-2020	(1) Shri. S. B. Ganapa J.M.F.C. Court No.7, Pune. (2) Shri. S. B. Patil J.M.F.C. (A.C.) Court, Pune. (3) Shri. A. S. Rane 11th Jt.C.J.J.D. & J.M.F.C. Pune.
18)	Smt. A. V. Mohite J.M.F.C. Court No.9, Pune.	27-03-2020 30-03-2020 and 31-03-2020	(1) Shri. N. K. Kharade J.M.F.C. (M.V.) Court, Pune. (2) Smt. S.S. Ramdin 14th Jt.C.J.J.D. & J.M.F.C. Pune. (3) Smt. S. V. Jadhav 15th Jt.C.J.J.D. & J.M.F.C. Pune. (4) Shri. M. S. Agrawal Addl. C.J.M. Pune.
19)	Shri. A. B. Tahasildar C.J.J.D. & J.M.F.C. (P.M.C. Court), Pune	24-03-2020 to 31-03-2020	To be incharge of his own Court.
20)	Smt. V. R. Mane, C.J.J.D. & J.M.F.C. (P.C.M.C. Court), Akurdi, Pune	24-03-2020 to 31-03-2020	To be incharge of his own Court.
21)	Smt. A. A. Pathan 9th Jt. C.J.J.D. & J.M.F.C. (Juvenile Justice Court), Yerwada, Pune.	24-03-2020 to 31-03-2020	To be incharge of his own Court.

Part-IX

(Courts exclusively dealing with cases u/s.138 of N.I.Act)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. O. N. Mantri, 25th Jt.C.J.S.D. & Addl.C.J.M. Pune	24-03-2020	(1) Shri. N. N. Patil 9th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. V.S. Khandbahale

			28th Jt. C.J.S.D. & Addl.C.J.M. Pune. (3) Shri. R. D. Dange 29th C.J.S.D. & Addl.C.J.M. Pune. (4) Smt. A. P. Giradkar 31st Jt. C.J.S.D. & Addl.C.J.M. Pune.
2)	Shri. N. N. Patil, 9th Jt. C.J.S.D. and Addl. C.J.M. Pune.	26-03-2020	(1) Shri. O. N. Mantri, 25th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. V.S. Khandbahale 28th Jt. C.J.S.D. & Addl.C.J.M. Pune. (3) Shri. R. D. Dange 29th C.J.S.D. & Addl.C.J.M. Pune. (4) Smt. A. P. Giradkar 31st Jt. C.J.S.D. & Addl.C.J.M. Pune.
3)	Smt. A. P. Giradkar 31st Jt. C.J.S.D. & Addl.C.J.M. Pune.	27-03-2020	(1) Shri. N. N. Patil 9th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. O. N. Mantri 25th Jt. C.J.S.D. & Addl.C.J.M. Pune. (3) Shri. V.S. Khandbahale 28th Jt. C.J.S.D. & Addl.C.J.M. Pune. (4) Shri. R. D. Dange 29th C.J.S.D. & Addl.C.J.M. Pune.
4)	Shri.V.S. Khandbahale, 28th Jt. C.J.S.D. & Addl .C.J.M. Pune.	30-03-2020	(1) Shri. N. N. Patil 9th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. O. S. Mantri 25th Jt. C.J.S.D. & Addl.C.J.M. Pune. (3) Smt. A. P. Giradkar 31st Jt. C.J.S.D. & Addl.C.J.M. Pune. (4) Shri. R. D. Dange 29th C.J.S.D. & Addl.C.J.M. Pune.

5)	Shri. R. D. Dange 29th C.J.S.D. & Addl.C.J.M., Pune.	31-03-2020	(1) Shri. N. N. Patil 9th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. O. S. Mantri 25th Jt. C.J.S.D. & Addl.C.J.M. Pune. (3) Smt. A. P. Giradkar 31st Jt. C.J.S.D. & Addl.C.J.M. Pune. (4) Shri.V.S. Khandbahale, 28th Jt. C.J.S.D. & Addl .C.J.M. Pune.
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Part- X**(C.J.J.D. & J.M.F.C. of Taluka Courts)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Smt. S. B. Yadav, Civil Judge, J.D. and J.M.F.C., Indapur.	24-03-2020 and 26-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Indapur.
2)	Smt. N. A. L. Shaikh, Jt. Civil Judge, J.D. & J.M.F.C., Indapur.	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Indapur.
3)	Shri. N. P. Deshpande, 2nd Jt. Civil Judge, J.D. & J.M.F.C., Indapur.	30-03-2020 and 31-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Indapur.
4)	Shri. R.K. Gaikwad, 2 nd Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	24-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
5)	Shri. S. A. Mulik, Civil Judge, J.D. and J.M.F.C., Vadgaon Maval.	26-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
6)	Shri. B. V. Burande, Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.

7)	Smt. A. D. Jatkar, 3rd Jt. Civil Judge, J.D. and J.M.F.C., Vadgaon Maval.	30-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
8)	Smt.P. M. Suryawanshi, 4th Jt. Civil Judge, J.D. and J.M.F.C., Vadgaon Maval	31-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
9)	Shri. N. D. Meshram Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon.	24-03-2020 & 27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodegaon.
10)	Shri. H. J. Pathan, Civil Judge, J.D. and J.M.F.C., Ghodegaon	26-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodegaon.
11)	Smt. S. K. Birajdar, 2nd Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon	30-03-2020 and 31-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodegaon.
12)	Smt. H.U.U. Patil 2nd Jt. Civil Judge, J.D. and J.M.F.C., Bhor.	24-03-2020 and 26-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Bhor.
13)	Shri.S. K. Mule Civil Judge, J.D. and J.M.F.C., Bhor	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Bhor.
14)	Shri. P. P. Awate, Jt. Civil Judge, J.D. and J.M.F.C., Bhor	30-03-2020 and 31-03-2020	
15)	Shri. V. N. Morey Civil Judge, J.D. and J.M.F.C., Saswad.	24-03-2020 and 26-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Saswad.
16)	Shri. N. S. Tikhe Jt. C.J.J.D.and J.M.F.C., Saswad.	27-03-2020 and 30-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Saswad.
17)	Smt. D. M. Patil, 2nd Jt. Civil Judge, J.D. and J.M.F.C., Saswad	31-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Saswad

18)	Shri. D. B. Patange 2nd Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	24-03-2020 and 26-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
19)	Shri. P. D. Deore 3rd Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	27-03-2020, 30-03-2020 and 31-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
20)	Shri. R. D. Hingaonkar 2nd Jt.C.J.J.D.&JMFC, Ghodnadi-Shirur.	24-03-2020 and 26-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodnadi-Shirur.
21)	Smt. S. R. Bandal C.J.J.D. & J.M.F.C. Ghodnadi-Shirur	27-03-2020, 30-03-2020 and 31-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodnadi-Shirur.
22)	Shri. P. R. Wagdole 2nd Jt.C.J.J.D. & J.M.F.C. Baramati.	24-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
23)	Shri. A. J. Girhe, 3rd .C.J.J.D. & J.M.F.C. Baramati.	26-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
24)	Shri. V. B. Kamble Jt.C.J.J.D. & J.M.F.C. Baramati.	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
25)	Shri. I. G. Mahadeokoli, 4th Jt.C.J.J.D. & J.M.F.C. Baramati.	30-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
26)	Smt. D. S. Khot, 5th Jt.C.J.J.D. & J.M.F.C. Baramati.	31-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
27)	Shri. A. M. Kulkarni C.J.J.D. & J.M.F.C. Junnar.	24-03-2020 and 26-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Junnar
28)	Shri. P. M. Kolse Jt.C.J.J.D. & J.M.F.C. Junnar.	27-03-2020 and 30-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Junnar.
29)	Shri. V. I. Ghorpade, 2nd Jt.C.J.J.D. & J.M.F.C. Junnar.	31-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Junnar.

30)	Shri. N. B. Jadhav C.J.J.D. & J.M.F.C. Daund	24-03-2020 & 26-03-2020	All C.J.J.Ds. & J.M.F.Cs.Daund including J.M.F.C. (Railway Court), Daund.
31)	Shri. A. T. Mangire Jt.C.J.J.D. & J.M.F.C. Daund	27-03-2020 & 30-03-2020	All C.J.J.Ds. & J.M.F.Cs.Daund including J.M.F.C. (Railway Court), Daund.
32)	Shri. A. A. Kalamkar, 2nd Jt. C.J.J.D. & J.M.F.C. Daund	31-03-2020	All C.J.J.Ds. & J.M.F.Cs.Daund including J.M.F.C. (Railway Court), Daund.

The staff members attached to the above mentioned Judicial Officers including administrative staff required for institution and other allied work shall attend the office. As far as possible, minimum staff be utilized. In case their staff is not residing at the station of their posting, the staff residing locally, may be utilized.

In order to avoid crowding of Courts, all the Courts may give the next dates on which the matters listed on a particular date would be again listed and such date would be normally beyond four weeks. It is advisable that all the Courts in Pune District to affix the Memorandum/Boards with next dates in the matters, on conspicuous place outside their respective Courts prior to one day, respectively.

All the Judicial Officers shall ensure that fresh filing will be accepted on all working days and accordingly all arrangements should be made.

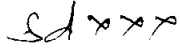
Apart from the Judicial Officers and staff members assigned for dealing with the above mentioned work, all other Judicial Officers and the staff will not be required to attend the Court from 24th March, 2020 to 31st March, 2020. However, they are required to be at Headquarter and make themselves available, if required.

The Judicial Officers, who are assigned the duty as above to keep Video Conferencing facility of their respective Courts available for advocates/litigants in person for hearing of extremely urgent matters, i.e. remand, bail applications, etc. The Judicial Officers may attend hearing in Video Conferencing Room, available in Court premises, if the arrangement in Court halls do not cater to the need.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

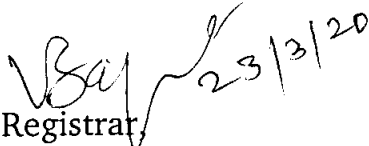
Pune.
Dated: 23rd March, 2020.


(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

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Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/18/2020,
District & Sessions Court,
Pune.
Date: 23-03-2020.

By Order,

Registrar,
District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune,
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.

